

**HIGH COURT OF MEGHALAYA**

**AT SHILLONG**

Crl. A. No.3 of 2019

Rai on'ani tarik: 08.02.2021

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Diskolan Rani

Vs.

State of Meghalaya & Anr.

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**Jeni mikkangon mamlako ra-a:**

**Mandera-ako man-na kragipa Mr. Justice Ranjit More, Bichal Ka-gipa**

**Mandera-ako man-na kragipa Mr. Justice W. Diengdoh, Bichal Ka-gipa**

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Mikkang pagiparang:

Bi-enggipana/Mol-molenggipana : Mr. N. Syngkon, Ukil

Ms. L. Phanjom, Ukil

Warachakenggipana :

Mr. N. D. CHullai, AAG baksana

Mr. A. Kharwanlang GA (Sorkarini Ukil)

Mr. S. Sengupta, Addl. Sr. PP.

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**R. More, (J)-ni gita**

1. Mongsonggipa ra-bianiko dakenggipa rai aro ge-etanio, mol-molaniko dakenggipa Indian Penal Code-ni Section 326-ni ning-o bilsi 10(chikkung)-na jrimbegipa sastiko on-e patoko chipatako man-an baksa jorimana tangka gong (Rs.) 40,000/- (Hajal Sotbri)-ko gamna nangaha. Maibakai jorimana gamatgipako gamna man-jagenchimode, mol-molaniko dakenggipako ramram patoko (Simple Imprisonment) bilsisana dongdapchina sastiko on-dapaha.

2. Mamlako ra-baani bidingo kan-dike ka-mao mesokatenga:-

10-07-2013 tariko mol-molenggipa-pota man-gipa Shri. Diskolan Rani aro saknaa man-gipa Shri. Donborlang Rynjah, Umsohlait songona kam ka-na re-angaha. Apsan salon uamang walo Umwiehsnieh-ona re-bapilaha. Umwiehsnieh songona sokon wal 9.00 bajio mol-molenggipa-pota man-gipa (Shri. Diskolan Rani) saknaa man-gipa (Shri. Donborlang Rynjah)-ko jepo ra-bitgipa chonbegipa churichi su-aha aro uani a-sel su-a man-gipa namen saknaatako man-aha. Su-a cha-gipako rangsanang Umsning CHC-ona sananiko on-na rimangaha. Umsning CHC-o ka-gipa Dr. D. Nongrum-ni medical report-o on-ani gita su-a man-gipa matbegipa silchidarechi saknaatako man-aha ine nikna man-a aro uandake uko Shillong Civil Hospital-ona sanangkuaniko dakna watataha.

3. Sing·sandianiko dakanganio, sakgittam manderang mol·molenggipa-pota man·gipa mande Shri. Diskolan Rani-ni su·a man·gipako saknaatako mikrontangchi niktokaha ine ma·sina man·aha. Ia nkgiparang saknaa man·gipa mandeko sanna rimangna dakchakanikoba on·aha. Ua mikrontangchi nkgipa sakgittam manderangni agananirangkoba serike donaha. Gipin nkgipa sakkirangni agananirangkoba see rakkiaha. Sing·sandianiko dakani somoio, ong·chakgipa a·damko (place of occurrence) re·ange nieaha aro uni bidingo alamala map·koba sale rakkiaha.

4. Sing·sandianiko dakani somoio pota man·gipa mandeko Shillong-ona re·bamitingko rim·aha. Mol·molenggipa-pota man·gipani dilangako man·e Evidence Act-ni Section 27-o pangchake jakkalgipa silchidareko pota man·gipani nokoniko man·aha. Ua apsankon sakkirangni mikkango ra·e donaha aro Exhibit 'A' ine chin dake see donaha.

5. Kosako janapgimin chongmot ong·gipa a·selrangni bidingo, sing·rikkianiko dakani matchotman·ani ja·mano, sing·rikkianiko dakgipa dolrang (agency) mol·molenggipa-pota man·gipani kosako *prima facie* (skanggipa nikchengon chu·ong·a gita sakkirangko mamla ka·angna man·ani) ine nikaha aro indake Indian Penal Code-o on·gipa Section 307/326-ni ning·o dos dakanina sasti man·na kraa ine uni kosako charge-sheet-ko segateaha.

6. Indian Penal Code-o on·gipa Section 307/326-ni ning·o dos dakani mamlana Sessions Court-na dingtangmancha on·ani gimin mamlako Ld. Session Judge, Nongpoh-o bichal ka·aniko dakna on·kanganiko man·aha. Uandake Ld. Sessions Judge, Indian Penal Code-ni Section 307/326-o pangchake dos dakanina uni kosako ra·baaha; indiba pota man·gipa an·tangko dos gri ine mol·mole bichal ka·aniko dakchina bi·aha.

7. Bichal ka·ani somoio uni kosako mamlako ra·bagipa, potanina ong·bebeako mesokna sak 13(chigittam) sakkirangko porikka ra·aha aro king 6 (dok) lekkarango pangchakaha jeon mol·molenggipa-pota man·gipa sakkirangko mesokna mamung on·aniko dakjaha. Mamlako ra·bagipani sakkirangko matchotman·ani jamano, mol·molenggipako Cr.P.C-ni Section 313-o pangchake sing·sandianiko dakaha jeon mol·molenggipa-pota man·gipa ia ong·enggipa mamlao uni bak nangpaaniko jegalaha.

8. Kosako janapgimin gita, serikanirango sakki man·aoniko namnikpae mesokani ja·mano Ld. Sessions Judge, mol·molenggipa dos gnang aro I.P.C-ni Section 307/326-ni ning·o dos dakanina sasti man·na kraa ine bon·ataha aro uandake bilsi 10(chikkung)-na jrimbegipa sastiko (Rigorous Imprisonment) on·e

patok ning'o chipataha. Iarangna agreba, uko tangka gong (Rs.) 40,000/- (Tangka hajal sotbri)-ko jorimana dai gamataha.

**9.** Mr. N. Syngkon skia man'begipa mol'molenggipa-pota man'gipani ukil, ku'mikchete sakkirango on'giparangni agananirangona rimba'aha. Ua mol'molenggipako dos ong'ate potaniara mikronchi niggipa sakkirangosan pangchake potaniko dakaha jekon P.Ws (*mamlako ra'bagipani sakkirang*) No. 4, 5 & 7 mingachim ine janapaha. Ua, ia sakkiranga ku'mikchete agananiko dakaniode obosta-ong'gipa-sing'anirangna nikani dongja ine ku'rachakaha. Uni gimini, uamangko mikrontangchi niggiparang ine dona man'jawa ine janapaha.

Mr. N. Syngkon skia man'begipa mol'molenggipa-pota man'gipani ukil, pota man'gipani aganirango Cr. P.C - o on'gipa Section 313-ni ning'o pangchake 07-08-2017 tariko see rakiaha ine janapaha. Uni ja'mano saknaa man'gipa P.W.13-ko (Shri. Donborlang Rynjah) 26.09.2017 tariko porika ra'aniko dakaha. Ua, P.W.13-ko (saknaa man'gipa) porika ra'aniko dakani ja'mano, mol'molenggipana pote agananirangna talatna mamung cholko on'jaha ine janapaha.

Mr. N. Syngkon skia man'begipa mol'molenggipa-pota man'gipani ukil indake agananiko dakanguaha Evidence Act-ni Section 27-oni gita man'gipa churiko (Bostu-A) mesoke segenchimoba sakgni man'ako niggipa sakkirang dakchakna mamung agananiko on'jaha. Iana agreba, Mr. N. Syngkon mol'molenggipa-pota man'gipani ukil, churichi (Bostu-A) su'e saknaataha ine ong'bebeako mesokna churiko (bostu-A) Forensic Lab-ona watatani dongjachim ine janapanikoba dakaha. Mr. N. Syngkon mol'molenggipa-pota man'gipani ukil on'sogimin ainni 320-ko niataniko dakan baksana Dr. D. Nongrum (P.W-10) –ni sakki man'ako seaniona gisikko on'ate, aganenggipa mata bu'ako man'ania ua matbegipa silchidarechi namen saknaatako man'aha ine bakroe chanchiatna nangani ong'ja ine janapaha.

**10.** Mr. N. D. Chullai, skia man'begipa AAG a'bachengaonin mamlako ra'anganiko mamung jeaniko dakjaha indiba ua ku'mikchete mikrontangchi nikako on'gipa sakkirango pangchakbataha. Ua mamlako ra'anganiko dakanio obostarango niate man'gipa sakkirango pangchake dakjaha ine aganaha. Ua mikrontangchi niggipa sakkirang jekon P.Ws (*mamlako ra'bagipani sakkirang*) No.4, 5 & 7 ine donachim uarangni agananian mol'molenggipa pota-man'gipan saknaa man'gipako a'sel ong'ani wal 10-07-2013 tariko dos dakaha ine chu'ongen sakkiko on'a ine janapaha. Mr. N.D. Chullai, skia man'begipa ukil AAG saknaa man'gipani (P.W-13) bidingo sakki man'anirangna Cr.P.C.-ni Section 311-o on'gipa ainko niate, Trial Court (mamlako segatchenggipa kachari) man'gipa

bostuko nkgipa sakkirangko ba je mandekoba singsandianiko dakani je gadangona sokgenchimoba kachariona okamataniko dakna man'a ine janapaha. Uni gimin, P.W-13-ko rai on'aniko dakna skang porika ra'aniko dakanio iano mamung ong'gijaniko nikjaha aro iani bidingo uni ku'mikchete sakki on'aniko chanchina ga'aka ine aganaha. Mr. N. D. Chullai, skia man'begipa ukil, mamlao mol'molenggipani kosako chu'onga gitan sakkirang gnang aro una Sessions Court kraen dos dakanina Indian Penal Code-ni Section 326-o pangchake sasti on'aha ine bon'chote agananiko dakaha.

**11.** Sakkirang man'aniko serikanirangko niate aro dolgni skia man'begipa ukilrangni agananirangna chanchianirangko dake, chinga ia mol'molenggipani namgniko nikaha. A'bachengo, chinga mikrontangchi nkgipa sakkirang jekon P.Ws (*mamlako ra'bagipani sakkirang*) No. 4, 5 & 7 ine donachim uamangni agananirangko chanchianiko dakanggan.

P.W-4 (*mamlako ra'bagipani sakki*) a'sel ong'ani tariko kam ka'ram biaponi re'bapilengachim aro Umwiehsnieh centre-ona sokon sakgni manderangko una skang re'angengako nikrikaha aro badiaba manderangni dakgrikani ku'rang gam'aniko knaaha ine ku'mikchete aganaha. Ua dakchakchina okamani ku'rangkoba knaaha. Ua indaken uni ripengtang baksa maimancha ong'engachim uko nina re'angaha. Ua sakgni manderangni andalao dakgrikengako nikeaha. P.W – 4 agankuaha uamangni saksa biaponi katangaha aro sakgipin obosta ong'chakgipa a'damo (Place of Occurence) chadengrikaha. Ua aganangkuaha obosta ong'chakgipa a'damo chadengrikgipani chatchiara Rani ong'achim. Ua ku'mikkchete agankuaha indake sakgipin mande jean ua biaponi katangachim uko Bah Rynjah ine masiachim. Ua Bah Rynjah-ko saknaaniko man'aha ine nike uni nokona rimangdilaha. Ua un ja'mano uni jikgipako grongaha jean songni skotong ong'e dilgipana (headman) ong'a obostako kobor on'ea aro ja'mano Umsning CHC-ona saknaa man'gipako rimangaha.

Sing'rikkianiko dakani somoio ua namemanchan molmolenggipa-pota man'gipani saknaa man'gipako chadraper su'ako aro saknaa man'gipani sambajolona katange dakchakchina chrikaniko mikrontangchi nikjaha ine ku'rachakaha.

**12.** P.W -5 (*mamlako ra'bagipani sakki*) a'sel ong'ani tariko ua aro unbaksa mol'molenggipa-pota man'gipa aro uni ripeng saksa Rangtong minggipa kam ka'enggipa biaponi re'baengachim ine ku'mikchete aganaha. Uamang Umwiehsnieh songni dokan gesani sambao neng'takmiting somoio saknaa man'gipani chrike grapaniko knaaha aro indake ua obosta ong'enggipa a'damona (Place of Occurrence) re'ange nieaha aro saknaa man'gipani mata man'e

dongengako nikeha. Ua namemanchan mol'molenggipa pota man'gipako dos dakaha ine chanchichipaha. Ua police-rangchi sing'aniko dakman'jaha aro alamala noksa salgipa map Ext-2-o soikosan ka'iaha ine ku'mikchetaha.

Sing'rikkianiko dakmiting somoio, ua a'sel ong'ani somoiko aro salko gisik ra'jaha ine ku'rachakaha. Una agreba, ua Umsohlait-oni Umwiehsnieh-ona kamoni re'bapilengachim ine janapaha. Ua namechan ia mamla ka'gipani bidingo mikrontangchi nkgipa ong'ja ine ku'rachakaha. Ua obosta ong'chakram a'damo ua somoio dongjachim aro pota man'gipa-mol'molenggipako uan dos dakgipa ong'na nanga ine chanchipaiasa ine ku'rachakaha.

**13.** P.W - 7 (*mamlako ra'bagipani sakki*) a'sel ong'ani tarik, ja aro bilsiko gisik ra'jaha ine ku'rachakaha. Ua an'tang baksana Donbor Rynjah, D. Ryntong, lohbor Nongkhlaw dake kam ka'ram biaponi re'bapilengachim ine aganangkuaha. Uamangni songona sokon, uamang dokan gesani sambao asongeaha. Ua D. Rynjah aro R. Rani-ko dokanni salaramchipak re'angengako nikrikaha aro uani ja'mano uamang uni nikanioni gimaangaha ine janapaha. Dikdiksani ja'mano ua dakchakchina (Rap Rap) okamaniko knaaha ine agankuaha. Indake ua Obosta Ong'chakram A'damona (Place of Occurrence) re'angaha aro Don Rynjah-ko soroko nikeaha jean una ua guasu aro okni ka'mani bako matako man'aha ine mesokaha. Uaba Shri. Don Rynjah-ko saknaatgipa R. Rani-an ong'a ine chanchichipaha ine ku'rachakaha. Uaba police-rangchi sing'sandiako mamung dakeba man'jaha ine namemanchan janapaha. Sing'rikkie nianiko dakani somoio, ua sing'enggipa-a'sel-ong'gipana mikrontanchi nkgipa ong'ja aro badia mande dosko dakahachim uko masija ine janapaha. Ua saknaa man'gipa mandeko baditana mata-bua man'achim ba man'jachim ukoba masijaha ine janapkuangaha.

**14.** P.W (*mamlako ra'bagipani sakkirang*) No. 4, 5 & 7-rangni agananirangoniko rongtalbeen nikna man'a, indake uamang sing'enggipa-a'sel-ong'gipako nikani dongja inen namemanchan ku'rachakaha; uni gimin, uamangko mikrontangchi nkgiparang ong'a ine chanchiataniko dakanganiko on'na nangja aro mamlako ra'anganio uamangni sakki on'aniara mamung dakchakaniko on'jaha. P.W -13-ni bidingo janapgenchimode, uko mol'molenggipako Indian Penal Code-o donggipa Cr.P.C-ni Section 313-o pangchake sing'anirangna agananirangko see rakkiani ja'mansa uni sakki on'aniko see rakkiaha ine nikaha. Uni para 5-o ku'rachakani gita pota man'gipa mande uko uni nokona cha ringna okamaniko dakaha ine janapaha. Ua uni nokona re'na jechakaha indiba pota man'gipa mande uko jako drae salangaha. Uandake uamangni gisepo ranggitik dakgrikani ong'kataha aro pota man'gipa uko changgittam oksiko churichi su'aha ine ku'mikchete

aganangaha. Beben mamlako ra'angani je somoioba P.W-13 - ko jajaani donggijaan Cr.P.C-ni Section 311-o pangchake sing'sandie nianiko dakna nangachim. Sing'anirang chingni chanchianiona nabaaniara P.W-13-ni pote agananirangna mol'molenggipana aganchakaniko dakna cholko on'ahama. Chinga chanchianiko on'na gita ska indake P.W-13-ko ku'mikchetate agananirangko ra'ani ja'mano, mol'molenggipako Cr. P.C-o on'gipa Section 313-ni ning'o agananirangko daktaiatna mamlako jako ra'enggipani kam ong'achim. landakgipa pote agananirangna mol'molenggipana aganchakna cholko on'gijaniara mamlako ra'enggipani niamo re'gija kamko ka'ani ong'a. Iani bidingo Chubatgipa Kacharini (Apex Court) mamla **Samsul Haque vs. State of Assam [(Criminal Appeal No.1905 of 2009) (2019 SCC OnLine SC 1093)]**,-na chanchianiko dakgipako ra'chape nangchaggipa para-rangko an'chingni miksonganiona ra'chapna man'gen, Para-13 & 22(22)- ko ka'mao indake poraina man'gen:-

*13. Kosako janapgiminrang gita skia man'begipa Senior Counsel ia kacharini mamla Sharad Birdichand Sarda v. State of Maharashtra-na on'gipa raiko pangchakna ra'chapaha: indake ong'gipa a'selrangna pota man'gipako Cr.P.C-ni Section 313-ni ning'o matnange agananina sing'kugijagipana aganchakna on'jagenchimode uko bon'en chanchianio galchangna nanga maina pota man'gipa aganchakna mamung cholko man'jaha. Ia chanchianirang ia kachario 1953 bilsionin Hate Singh Bhagat v. State of Madhya Bharat mamlaoni ong'baa. Skia man'begipa Senior Counsel, Sujit Biswas v. State of Assam mamlani raiko jera-ra'aniona janapchapaha indake Cr.P.C-ni Section 313-o pangchake pota man'gipako sing'sandie nianiko dakania ong'telaigipa niamko chu'sokatna ong'a jean **audi alteram partem** (sakgipin dolni agananiko knaaniko dakani). Pota man'gipako indake a'selrangko talatna cholko on'a nanga jerangkon uko Cr.P.C-ni Section 313-ni ning'o pangchake sing'sandianiko dakanio sing'jaha aro uarangko uni kosako matnanganiko ra'bana man'jawa aro chanchianio watchanganiko dakna nanggen.*

*22(22). Code-ni Section 313-o miksoganianara kachari baksa pota man'gipako mikkang chongchong*

*agangrikatani ong'a. Maibakai, sakkiranga mongsong pota man'gipao ong'a unon dosko on'ania unon pangchakana nanggen. Pota man'gipako a'selrangni bidingo sing'na aro talataniko dakna on'aniara krabeani ong'a. Jensalo mamlako ra'bagiparang sakkirangko potanina ra'baachim aro mamlako ra'chenggipa kachari uana dingtangmancha sing'anirangko dakjagenchimode kachario maiba chu'onggijani donggen. Beben, ia pilak janapaniranga rongtale u'ianiko dakna ong'a; iaranga bichal ka'ani raiko kakketgijaniko ong'atama ba a'sel chongmotko name sandigija chanchianiko dakahama. Ia Kachariba Criminal Procedure Code, 1898 –ni Section 342-o (Code-ni Section 313 baksa nangchapa) pangchake kamko ka'anio S. Harnam Singh v. The State (1976) 2 SCC 819: AIR 1976 SC 2140) mamlana apsan chanchianiko dakangaha. Potanio nangchapgipa man'gipa bosturangko pota cha'gipana mesokgijania mamlako ra'chenggenggipa kacharini bilgrianiko baridapata. Pota man'gipani agananirangko Section 313-o pangchake see rakkianiko dakaniara orto gri dakani kam ong'ja.*

**15.** Kosako janapgiminrangko poraie rongtalen nikna man'a indake pota man'gipana uni kosako dosko ra'baanirangna talataniko dakna cholko on'jaha. Uandaken bichal ka'ani chu'onggijani ong'aha. Dal'batgipa Kacharini chanchianirang gita, chinga P.W-13 (su'a man'gipa)-ni agananirangko chanchina ra'chakna man'jawa maina pota man'e-mol'molenggipako dos on'anina talatna mamung cholko on'jaha.

**16.** Minggipinara, man'gipa bostu 'A' churiko P.Ws No.2 & 11-ni mikkango ra'e rakkianiko dakaha. A'damo see rakkiani somoio man'gipa bostu jekon Exhibit-4 ine janapachim una sakgni sakki on'giparangba chakpae aganani dongjaha. Mamlani bidingo sandirikkitaniko dakgipa Officer (Investigation Officer)-ko P.W-12 dake porikka ra'aniko dakaha. Uko sing'rikkianiko dakani somoio man'gipa churi jekon Exhibit 'A' ine donachim uko forensic examination-na watatjaha maina Exhibit 'A'-o an'chi dongani chinko nikjaha ine ku'rachakaha. Mamlako ra'bagipa indaken saknaa man'gipa baksa article 'A'-ko nanggrimate mesokna man'jaha. Uni

gimin, serikanirangko sakkirangko on'anira mamlako ra'baanio mamung dakchakaniko on'jaha.

17. Ian chingko Mr. N. Syngkon, mol'molenggipa - pota man'gipani ukilni bon'chote janapaniko ra'chakna ga'akata jeon Section 326-ni ning'o dos dakanina sasti man'na mamung sakkiko man'jaha. I.P.C-ni Section 326-o miksongmanchae kenbegnigipa silchidarechi ba uandakgiparangchi bilonge mata bu'ate saknaataniko janapa. Bilonge mata bu'aniko man'e saknaaniko man'ani bidingo I.P.C-ni Section 320-ni ning'o talataniko on'a jekon indake ka'mo poraina man'gen:-

**320. Bilongbee saknaaniko man'ani- Ka'mao mesokgipa saknaanirangan bilonge "sagnagiparang" ine donatako man'a:-**

*Skanggipa – Me'asa mandeni skanirangko nosto ka'ani ba bilgriatani.*

*Gnigipa - Mikron samsa ba samgnini nikaniko nosto ong'kamatani.*

*Gittangipa – Nachil samsa ba samgnini knaaniko nosto ong'kamatani.*

*Brigipa - Ritichugipa be'enni je bakkoba nosto ong'kamatani.*

*Bongagipa - Ritichugipa be'enni je bakkoba nosto ka'e bilgrikamaniko ong'kamatani.*

*Dokgipa – Sko ba mikkangko nosto ka'e ong'sikamatani.*

*Snigipa – Wagam ba grengko be'sriatani aro biaponi tang'ate saknaatani.*

*Chetgipa – Je saknaanirangan mandeni janggina kenchakaniko ong'ata ba je saknaanirang sal kolgrikni gisepo namen be'ena saknaanirangko ong'ata ba uni dakrongako dongdikata.*

Iani bidingo doctor (P.W-10/ Mamlako ra'bagipani sakki) - ni mata-bu'a man'aniko sakki on'anirangosa pangchake ra'na nanggen. Mamlana sakkirangko (examination-in-chief) on'na okamon, ua sing'enggipa mata-bu'ania on'titisanma ba bilongen ong'ama uko niani cholrang jekai x-ray, ultra sound aro gipin sanna bannako niani bosturang dongjani gimin name aganna man'jaha ine janapaha. Sing'rikkianiko dakani somoio, ua mata-bu'a man'ania baditana saknaaniko ong'atahachim uko namedake talatna man'ja ine namemanchan aganaha. Unbaksana, ua mata-bu'a man'aniko maichimancha matata bu'atoko man'aha uko ma'sijaha ine janapaha. Serikanirango a'sel ong'atchi mata bu'a man'a ine agananiara mata man'gipani janggina kenchakaniko ong'atama ba sal 20-



ni gisepo ia ong'anirang saknaanirangko ong'atama ba su'a cha'gipa mande uni dakronggipa kamko ka'na man'jahama uko mesokani dongjaha. Uni gimin ia obostarango, chinga rongtalen nikna man'a indake mamlako ra'bagipa Indian Penal Code-ni Section 326-o ning'o dos dakani kakket ong'a ine mesokna mamung dakeba pangchakaniko ra'bana man'jaha.

**18.** Chongmot ong'aniko aro a'selrangko pilakni gita nigope nie, chinga chanchianiko dakaha, indake serikanirango mol'molaniko dakgipa Indian Penal Code-ni Section 326-ni ning'o dosko dakaha ine mesokna mamung janapani dongjaha. Nongpoh-ni skia man'begipa Sessions Judge (Bichal Ka'gipa) kachario ku'mikchete agangipa P.Ws No. 4, 5, 7 & 13-ni agananirango pangchake P.Ws No. 4, 5 & 7-an mikrontangchi niggipa sakkirang ine donaniara namen gualbeani ong'aha. Uni gimin, ra'bienggipa rai on'ani aro ge'etaniko tange rakkina man'jaha aro apsan rai ba ge'etaniko bon'ate ra'gale galaha. Mamlao mol'molenggipako wataha. Jamin ra'anina gamna nangani donggenchimode uko den'gale galaha. Mamlao nanggipa bil man'gipa dolrang mol'molenggipako minggipin mamalarangna nangjagenchimode bikan watchina ge'etaniko dakaha.

**19.** Uandake kosako janapgiminrango pangchake Crl. Appeal-o bianiko on'aha.

**20.** Registry-ko ongipa kacharini serikanirangko apsan kacharionan watatpilchina ge'etaniko on'aha.

**Bichal Ka'gipa  
(W. Diengdoh)**

**Bichal Ka'gipa  
(R. More)**